

**No. 263****TUESDAY, 20TH JULY, 2021****DEMANDS FOR GRANTS FOR THE YEAR 2021-2022**

The Discussion and Voting on the following Demands for Grants for the year 2021-2022 of the Government of Goa will be held as per the following programme:

Wednesday, 28th July, 2021**- Discussion & Voting on Demands
(Day-1)****Chief Minister**

- Demand No. 2 - General Administration & Coordination
- Demand No. 8 - Treasury & Accounts Administration,
North Goa
- Demand No. 9 - Treasury & Accounts Administration,
South Goa
- Demand No. 11 - Excise
- Demand No. 12 - Commercial Taxes
- Demand No. 14 - Goa Sadan
- Demand No. 17 - Police
- Demand No. 18 - Jails
- Demand No. 22 - Vigilance
- Demand No. 23 - Home
- Demand No. 25 - Home Guards & Civil Defence
- Demand No. 26 - Fire & Emergency Services
- Demand No. 30 - Small Savings & Lotteries
- Demand No. 32 - Finance

Minister for Social Welfare

- Demand No. 55 - Municipal Administration
- Demand No. 57 - Social Welfare
- Demand No. 77 - River Navigation

Minister for Sports and Youth Affairs

- Demand No. 20 - Printing and Stationery
- Demand No. 27 - Official Language
- Demand No. 29 - Public Grievances
- Demand No. 42 - Sports & Youth Affairs



- Demand No. 78 - Tourism
- Minister for Town & Country Planning**
- Demand No. 45 - Department of Archives
- Demand No. 54 - Town & Country Planning
- Demand No. 59 - Factories and Boilers
- Demand No. 64 - Agriculture
- Demand No. 87 - Department of Archaeology
- Thursday, 29th July, 2021** - **Discussion & Voting on Demands (Day-2)**
- Chief Minister**
- Demand No. 34 - School Education
- Demand No. 35 - Higher Education
- Demand No. 36 - Technical Education
- Demand No. 37 - Government Polytechnic, Panaji
- Demand No. 38 - Government Polytechnic, Bicholim
- Demand No. 39 - Government Polytechnic, Curchorem
- Demand No. 40 - Goa College of Engineering
- Demand No. 41 - Goa Architecture College
- Demand No. 44 - Goa College of Art
- Demand No. 46 - Museum
- Demand No. 50 - Goa College of Pharmacy
- Demand No. 56 - Information and Publicity
- Demand No. 84 - Civil Aviation
- Minister for Power**
- Demand No. 3 - District & Session Court, North Goa
- Demand No. 4 - District & Session Court, South Goa
- Demand No. 10 - Notary Services
- Demand No. 24 - Environment
- Demand No. 28 - Administrative Tribunal
- Demand No. 62 - Law
- Demand No. 76 - Electricity
- Demand No. 86 - New and Renewable Energy
- Minister for Public Works**
- Demand No. 21 - Public Works



- Demand No. 69 - Handicraft, Textile and Coir
Demand No. 79 - Goa Gazetteer

Minister for Water Resources

- Demand No. 66 - Fisheries
Demand No. 74 - Water Resources
Demand No. 80 - Legal Metrology

Minister for Revenue

- Demand No. 7 - Settlement & Land Records
Demand No. 15 - Collectorate, North Goa
Demand No. 16 - Collectorate, South Goa
Demand No. 33 - Revenue
Demand No. 52 - Labour
Demand No. 60 - Employment
Demand No. 82 - Information Technology

Friday, 30th July, 2021

- **Discussion & Voting on Demands
(Day-3)**

Minister for Ports Administration

- Demand No. 67 - Ports Administration
Demand No. 72 - Science and Technology
Demand No. 85 - Department of Rural Development

Minister for Health

- Demand No. 19 - Industries, Trade & Commerce
Demand No. 47 - Goa Medical College
Demand No. 48 - Health Services
Demand No. 49 - Institute of Psychiatry & Human Behaviour
Demand No. 51 - Goa Dental College
Demand No. 53 - Food & Drugs Administration
Demand No. 58 - Women and Child Development
Demand No. 61 - Skill Development and Entrepreneurship

Minister for Transport

- Demand No. 13 - Transport
Demand No. 31 - Panchayats

Minister for Art and Culture

- Demand No. 43 - Art & Culture



- Demand No. 70 - Civil Supplies
Demand No. 71 - Co-operation
Demand No. 81 - Department of Tribal Welfare

Chief Minister

- Demand No. 1 - Legislature Secretariat
Demand No. 5 - Prosecution
Demand No. 6 - Election Office
Demand No. 63 - Rajya Sainik Board
Demand No. 65 - Animal Husbandry & Veterinary Services
Demand No. 68 - Forests
Demand No. 73 - State Election Commission
Demand No. 75 - Planning, Statistics & Evaluation
Demand No. 83 - Mines

- Charged Expenditure - Raj Bhavan (discussion only)
Charged Expenditure - Debt Services (discussion only)
Charged Expenditure - Goa Public Service Commission
(discussion only)
(up to 7.00 p.m.)

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CUT MOTIONS TO DEMANDS FOR GRANTS FOR THE YEAR 2021-2022

Members are requested to submit their notices of Cut Motions, if any, to the Demands **two days before the day** fixed for the discussion of the respective Demands i.e. **by 3 00 p.m.** as provided in the Rule 262 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

Forms for tabling Cut Motions are available in the office of the Goa Legislature Secretariat.

Departments are requested to collect advance copies and list of the cut motions pertaining to their demand **by 10 00 a.m. and 3 00 p.m.** respectively on the day preceding the discussion of the respective demands.

**ASSEMBLY HALL,
PORVORIM, GOA
20TH JULY, 2021**

**NAMRATA ULMAN
SECRETARY**